- (c) whether many social welfare schemes in Bengal aimed for the welfare of poor have failed in achieving the present targets, if so, the details thereof; and
 - (d) the further measures taken for effective implementation of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) Central assistance to States on the Plan side from the Gross Budgetary Support (GBS) of the Centre comprises of two components – (i) Central Assistance to State Plan and (ii) Centrally Sponsored Schemes (CSS) of the Central Plan. The total funds released to West Bengal during past five years (including current financial year 2013-14 till 30.11.2013) is given in the table below. The first three years in the Table relate to Eleventh Five Year Plan whereas the last two years to Twelfth Plan period. Central assistance to West Bengal on the Plan side shows an increasing trend.

GBS Releases for West Bengal during Eleventh Plan and first two years of the Twelfth Plan

					(Rs. crore)
Components of	2009-10	2010-11	2011-12	2012-13	2013-14
Central Assistance					(Till
(GBS)					30.11.2013)
Central Assistance to State Plan	3152.634	3561.33	7,144.51	6,771.93	2,696.31
Centrally Sponsored Scheme (CSS)	7021.69	9293.90	10,520.08	11,309.86	7,408.96
Total	10174.33	12855.23	17664.59	18081.79	10105.27

⁽b) to (d) No specific review of implementation of various social welfare schemes relating to Social Defence and Social Welfare (persons with disability, senior citizens, drug abuse, beggary) have been undertaken by the Planning Commission for West Bengal during the last three years.

Reduction in funds to Government schemes

856. DR. PRADEEP KUMAR BALMUCHU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government is planning to reduce the quantum of funds of various Central Government schemes; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) The resources for various plan schemes of the Government are initially approved by Parliament in respective Demands for Grants of Ministries/Departments as Budget Estimates (BE). The Supplementary Demands for Grants during the course of the year are also placed before Parliament. Finally, The Union Budget for the next year provides Revised Estimates (RE) for the current year for the Schemes of Ministries/Departments after taking into consideration the probable expenditure during the year. The probable expenditure depends on several factors such as availability of resources, absorption capacity, previous balances, submission of utilization certificates by States and other requirements. The Revised Estimates (RE) for different Government schemes may either be same as Budget Estimates (BE) or may be more/less than BE.

Special assistance to Bihar

- 857. SHRI N.K SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Bihar accounts for roughly 2.8 per cent of the GDP but 8.2 per cent of the country's population during 2009-12;
- (b) if so, whether Government is proposing any special assistance to Bihar for increasing the level of economic activity in Bihar; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) Yes Sir, Bihar accounts for roughly 2.8% of the country's total GDP and 8.58 % of the country's total population as per Census 2011.

(b) and (c) The Central Government is already implementing a Special Plan for Bihar since 2003-04 to bring about improvement in prioritized sectors like Power, Road Connectivity, Irrigation, Integrated Watershed Development, Integrated Community Based Forest Management etc. The Special Plan for Bihar was approved for implementation during the Tenth Five Year and Eleventh Five Year Plan period. It has been decided to continue the implementation of Special Plan for Bihar during the Twelfth Five Year Plan with an allocation of Rs. 12,000 crore for the entire Twelfth Five Year Plan period.